CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/735/2017

Jabalpur, this Monday, the 29th day of January, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Videshi S/o Paljhan, aged about 69 years, retired as Met P. Way department of Sr. Section Engineer, West Central Railway Khanna Banjari, Beohari, District Shahdol (MP) Division Jabalpur (MP), R/o Village Damoh (Patnatola), Post Bharewa, Tahsil Manpur, District Umariya (MP) Mob – 9174888563   **-Applicant**

(By Advocate – Shri Guljar Rajpur)

V e r s u s

1. Union of India through Divisional Railway Manager, West Central Railway, Jabalpur (MP) PIN 482001.

2. Assistant Personal Officer, West Central Railway, D.R.M. Office, Jabalpur (MP) PIN 482001.

3. Sr. Section Officer, West Central Railway Beohari District Shahdol (MP) PIN 484774.

4. Union of India through General Manager, West Central Railway, Indira Market, Civil Lines, Jabalpur (MP) 482001
                                                                 -Respondents

(By Advocate – Shri J.S. Rathore)

O R D E R (O R A L)

By Navin Tandon, AM.

        The applicant has filed this Original Application seeking

direction to the respondents to pay the fix medical allowance with

12 % interest on arrears from the date of retirement, i.e. 31.08.2008.

2. Learned counsel for the respondents submits that there is no dispute in this case. The applicant has to submit the form in the office of settlement section of the respondent department in the prescribed proforma, which he has not submitted yet.

3. Learned counsel for the applicant submits that necessary form will be submitted by the applicant in the settlement section of the respondents within two weeks from today.

4. In view of the aforesaid, this Original Application is disposed of with a direction to the competent authority of the respondents to do the needful, as per rules, within 30 days from the date of receipt of form submitted by the applicant. No costs.

    (Ramesh Singh Thakur)   **(Navin Tandon)**
      Judicial Member   **Administrative Member**

am/-